

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S SRI PARAMESWARA POULTRY FARM PVT LTD

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	Sri Parameswara Poultry Farm Pvt. Ltd
2.	Date of incorporation of corporate debtor	15.03.2011
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, ROC-Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01222TG2011PTC073264
5.	Address of the registered office and principal office (if any) of corporate debtor	18-190/1, Opp Saibaba Temple Shad Nagar, Farooq Nagar Mahaboob Nagar Telangana State 509216 India
6.	Insolvency commencement date in respect of corporate debtor	17.09.2019
7.	Estimated date of closure of insolvency resolution process	15.03.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Satish Kumar Jain IBBI/IPA-001/IPP00254/2017-2018/10483
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address : C2/401, Prestine Royal, Behind Spicer College, Aundh, Pune - 411007 Email : skjain317868@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Address : Office No.309, 3 rd Floor, A Wing, City Point, Dhole Patil Road, Pune-411001. Email: skjain317868@gmail.com
11.	Last date for submission of claims	01.10.2019
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Not Applicable, As per the information available with IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant forms available at https://ibbi.gov.in/home/downloads (b) As mentioned in point no.(5)



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sri Parameswara Poultry Farm Pvt. Ltd on 17.09.2019.

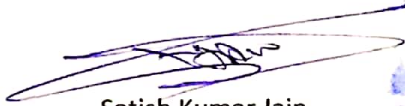
The creditors of Sri Parameswara Poultry Farm Pvt. Ltd are hereby called upon to submit their claims with proof on or before 01.10.2019 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 19.09.2019

Place: Pune



Satish Kumar Jain

Interim Resolution Professional

IBBI/IPA-001/IPPO0254/2017-2018/10483

